

The Cardamom price is generally determined by export. At the moment, the scope for more export is not very encouraging. Therefore, it is essential that the farmers be helped and saved from disaster, by other methods such as by reducing cost of inputs and by other enabling acts. I request the Government to help the Cardamom farmers.

(iii) NEED TO TAKE STEPS FOR EARLY REPAIR OF GANG CANAL PASSING THROUGH PUNJAB

[Translation]

SHRI BIRBAL (Ganganagar) : The Gang Canal of Ganganagar, Rajasthan is very important and is in operation for the past 85 years. The part of this canal with a capacity of 2750 cusecs falling in Punjab has been badly damaged. This canal is therefore now not in a position to handle its share of water. To meet the shortage thus created, the Rajasthan Government has diverted the water to Indra Gandhi canal and has prepared a link canal on R.D.No. 491 near Mohangarh which has been connected with the first head, Sadhuwali, of the Gang canal.

The cultivators of Gang canal area should be supplied water from this link canal and the damaged part of Gang Canal falling in Punjab should be rebuilt

I would, therefore, request the Water Resource Minister to issue orders for the reconstruction of the Canal so that the cultivators may get water

[English]

(iv) NEED FOR CONSTRUCTION OF A RAILWAY OVER BRIDGE IN NORTH LAKHIMPUR, ASSAM

SHRI BALIN KULI (Lakhimpur) : The North Lakhimpur is a district headquarter of Lakhimpur district and rapidly growing town. Population has increased manifold, commercial activities have been increasing rapidly. In the midst of this town there is one road leading to airport, hospital and railway station. To reach these important places people of the town have to confront a railway manual gate. This railway gate remains some times closed for hours together for which hospital going patients, maternity needed women and air passengers get struck off at the gate. This situation creates problems for all these people.

So, there is long pending demand of the people for construction of an over-bridge over the railway line in North Lakhimpur.

I, therefore, request the Central Government to look into the matter seriously at the earliest.

(v) NEED TO BRING A LEGISLATION TO SET UP A SINGLE 'MANIPUR' HILL AREAS AUTONOMOUS COUNCIL FOR THE ENTIRE HILL AREAS OF MANIPUR

PROF. M. KAMSON (Outer Manipur) : Manipur has been agitating for extension of Sixth Schedule of the Constitution to its 5 hill districts. This 25 year old demand should be conceded immediately in view of the prevailing

socio-political upheavals in the state. Autonomous councils under Sixth Schedule have been set up long back in the tribal areas of North East States of Assam, Meghalaya, Tripura and Mizoram.

All national and regional political parties in Manipur have supported this demand in their manifestoes of Lok Sabha and state Assembly Elections of 1989, 1990, 1991 and 1995.

In this regard the Government of Manipur have also recommended to the Union Government, in 1991 and 1992

The Union Government have given assurances for Sixth Schedule to Manipur. The Sixth Schedule, which is the constitutional instrument of socio-economic development and mechanism of self-governance for the tribals, will not only bring speedy development, but will also enhance unity and harmony among the conflicting tribal groups in Manipur.

I therefore urge the Union Government to bring forth a Bill in the current session, to set up a single 'Manipur Hill Areas Autonomous Council' for entire hill areas of Manipur, with some Regional Councils for certain ethnic and tribal groups, as provided under Sixth Schedule to the Constitution

(vi) NEED TO CONNECT NOIDA, GHAZIABAD AND DADRI WITH DELHI BY RAIL

[Translation]

SHRI RAMESH CHAND TOMAR (Hapur) : Dadri and Noida are not only being developed as industrial areas but have become suburban areas of Delhi by providing residential accommodation. The residents of these areas have to commute to New Delhi/Delhi/Ghaziabad to meet their requirements, but no improvement has been made in Dadri-Ghaziabad-Delhi-New Delhi Rail services in spite of the persisted demand of the residents of these areas.

I would, therefore, request the Ministry of the Railways to take necessary steps to provide link Rail service between New Delhi-Delhi-Noida-Dadri-Ghaziabad. I would also request that alternative lighting arrangement should be made in booking offices of Gaziabad-Sahibabad so that the employees and the passengers do not face any inconvenience.

(vii) NEED TO PROVIDE BETTER POSTAL SERVICES IN NORTH MUMBAI

SHRI RAM NAIK (Bombay North) : Urbanisation is making rapid strides in the country and in Maharashtra, the pace is so fast that 40 percent of the area of the state has already been urbanised. This urbanisation is creating serious problems particularly in Mumbai because people from all parts of the country flock to this place in search of employment. Mumbai city is already bursting at the seams because of its rare capacity to absorb people.

In my constituency, Mumbai North the number of voters

has nearly doubled to 21.50 lakhs during the last ten years. The postal service is an important service but the number of postmen has not been increased because of a ban by the Central Government. Now post offices are also not being opened to handle the increased load of work. The Postal service is in disarray. In view of this situation, the following steps may be taken to cope with the increased volume of work :

(1) the number of postmen in Mumbai, particularly in Mumbai North be increased in proportion to the load of work (2) new post offices should also be opened.

[English]

(viii) NEED TO DEVELOP INFRASTRUCTURAL FACILITIES IN SUNDERBANS FOR DEVELOPMENT OF TOURISM

SHRI SANAT KUMAR MANDAL (Joynagar) : Sir, while nature has been very bounteous to the Sunderbans area in West Bengal for its unique flora and fauna, bio-diversity, ecology and above all its renowned "Tiger Project", unfortunately, no action has so far been taken by the Centre to develop infrastructural facilities there, which has got a great tourist potential and is in fact a very attractive holiday resort. A large number of foreigners visit Calcutta regularly, Sunderbans is connected by road and rail upto Canning Town. The foreigners would very much like to visit the Tiger Project and enjoy the ecological environment prevailing there. But the whole problem is that there does not exist any tourist lodge in this area where these foreign tourists can rest. Sunderbans is only 80 Kms. away from Calcutta. If a heli-pad is constructed at Village Dabu under P.S. Canning in South 24-Parganas, it will attract the tourists to visit this place in short time and return to Calcutta the same day. The area is riverine and provides enjoyable ride in motor boats and lunches, which are available there.

I would very earnestly urge the Central Government to develop some infrastructural facilities in the area particularly the building of some tourist lodges, which will not only help the country to earn more foreign exchange, but also improve the backwardness and poor economy of this area.

19.15 hrs.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

FORTY THIRD REPORT

SHRI SANT RAM SINGLA (Patiala) : Sir, I beg move :

"That this House do agree with the Forty-third Report of the Committee on Private Member's Bills and Resolutions presented to the House on the 31st May, 1995."

** Published in the Gazette of India. Extraordinary, Part II, Section 2, dated 3.6.95.

MR. SPEAKER : The question is :

"That this House do agree with the Forty-third Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 31st May, 1995."

The motion was adopted.

19.16 hrs.

BILLS INTRODUCED

REPRESENTATION OF THE PEOPLE (AMENDMENT) BILL**

(Amendment of Section 22)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

19.17 hrs.

CONSTITUTION (AMENDMENT) BILL**

(Substitution of new article for article 30)

SHRI SYED SHAHABUDDIN (Kishanganj) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

SHRI SYED SHAHABUDDIN : I introduce the Bill.

MR. SPEAKER : There is a Bill which is discussed partly. Mr. Reddaiah Yadav, maybe in the next Session you can take it up again.

SHRI K.P. REDDAIAH YADAV (Machilipatnam) : Right, Sir.

19.19 hrs.

VELEDICTORY REFERENCES

MR. SPEAKER : The 13th Session of Tenth Lok Sabha which commenced on 30th February 1995 is coming to a close today. The House held as many as 42 sittings

** Published in the Gazette of India. Extraordinary, Part II, Section 2, dated 3.6.95.